

(a) the reasons for delay in clearing the proposal of Tamil Nadu Government for the reconstruction of the overbridge across the Thanjavur-Trichy Railway Line in Thanjavur town under the Central Road Fund;

(b) whether the delay in construction of this overbridge has caused lot of inconvenience to the Public; and

(c) if so, the effective steps taken for the early clearance of the proposal?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) to (c). Constitutionally the Government of India is responsible for development and maintenance of the roads declared as National Highways. All other roads are essentially the responsibility of the respective State Govts. However, the State Government of Tamil Nadu, under whose jurisdiction the overbridge at Thanjavur—Trichi Railway Line lies, have projected its reconstruction under the Central Road Fund keeping in view the inconvenience caused to the public as a result of restriction imposed on movement of vehicle exceeding 2 tonnes. As the actual augmentation of the Central Road Fund against which the proposal was sent has not yet taken place, further processing of it has not been done.

Special Courts for Cases of Mass Rape and Dowry Deaths

*417. SHRI KARIA MUNDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to bring forward legislation and set up special courts for speedy trial of the cases of mass rape and dowry deaths;

(b) if so, the details in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (c). There is no such proposal. Effective implementation of existing laws and instructions, which have in the last few years been made more stringent is considered more appropriate.

[*Translation*]

Operation Flood Programmes for Dairy Development

*418. SHRI HARIBHAU SHANKAR MAHALE:
SHRI ERA ANBARASU:

Will the Minister of AGRICULTURE be pleased to state:

(a) the States where 'Operation Flood' programmes for dairy development are in operation; and

(b) the achievements made so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) The phase III (1987-94) of Operation Flood Programme (O.F.III) is currently in operation in the following 22 States and Union Territories:—

1. Andhra Pradesh
2. Assam
3. Bihar
4. Gujarat
5. Haryana
6. Himachal Pradesh
7. Jammu & Kashmir

- | | |
|--------------------|-------------------|
| 8. Karnataka | 19. Uttar Pradesh |
| 9. Kerala | 20. West Bengal |
| 10. Madhya Pradesh | |
| 11. Maharashtra | 21. Goa |
| 12. Nagaland | 22. Pondicherry |
| 13. Orissa | |
| 14. Punjab | |
| 15. Rajasthan | |
| 16. Sikkim | |
| 17. Tamil Nadu | |
| 18. Tripura | |

(b) The major achievements of Operation Flood have been the creation of infrastructure for dairy development along cooperative lines thereby eliminating the exploitation by middlemen. the programme benefits have flown to a large number of small and marginal farmers. The overall cumulative achievements of the key components of the programme as on June, 1990 against the targets envisaged under OF-III by March, 1994 are given in Table below:—

<i>Sl. No.</i>	<i>Particulars</i>	<i>Target by March, 1994</i>	<i>Achievements as on June, 1990 (Provisional)</i>
1	2	3	4
1.	No. of Milk Sheds	190	174
2.	No. of Dairy Cooperative Societies ('000)	70	61.22
3.	No. of Farm families (lakhs)	80	70.49
4.	Avg. milk procurement (lkpd)	137	98.1*
5.	Peak milk procurement (lkpd)	183	120.3*
6.	Rural milk processing capacity (lkpd)200		141.73
7.	Milk marketing (llpd)	137/—	80.08

llpd = lakh litres per day.

lkpd = lakh kg. per day.

/— = includes UHT milk/milk products and other milk products

* = Refers to average figures for the year 1989-90.